

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

RAJYA SABHA  
UNSTARRED QUESTION NO. 2356  
ANSWERED ON 19.12.2025

**ATTACK ON RAILWAY PASSENGERS AND EMPLOYEES**

2356 SMT. JEBI MATHER HISHAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) State/UT-wise data for the last five years regarding attacks on railway employees, including women officers deployed onboard;
- (b) State/UT-wise details of attacks on passengers—especially women—including injuries and fatalities reported over the last five years;
- (c) State/UT-wise data on cases registered for such attacks in the last five years and their conviction rates;
- (d) State/UT-wise details of compensation given to injured and victims and families of the deceased, along with pending claims and timelines for their settlement; and
- (e) whether the effectiveness of the ‘Meri Saheli’ initiative in enhancing women’s safety has been evaluated, if so, details thereof?

**ANSWER**

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

- (a) to (e) : ‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India and, therefore, State Governments are responsible for prevention, detection, registration and investigation of crime and maintenance of law and order on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security to railway property, passenger area and passengers and for matters connected therewith.

All cases of crime against railway personnel (including women personnel) are reported to and registered by GRP or District police as per their jurisdiction followed by investigation and further legal course of action. The cases of crime against passengers which includes crime against railway personnel is published by National Crime Records Bureau (NCRB). However, the data of crime against railway personnel is not published separately.

Accident victims are paid ex-gratia relief soon after an accident or untoward incident. Total amount of ex-gratia paid by the Railways to the next of kin of deceased and injured individuals in incidents of attack on passengers during the period 2020-21 to 2025-26 (till Nov. 2025) is Rs. 38.79 Lakhs.

Compensation for death and injury of railway passengers in train accidents and untoward incidents, as defined under Section 124 and Section 124-A (read with Section 123, of the Railways Act, 1989), is decided by Railway Claims Tribunal (RCT) on the basis of a claim application filed by the victims/their dependents before RCT and it disposes of the cases after following the due judicial process. Railway Administration pays compensation when a decree is awarded by Hon'ble RCT in favour of the claimant and Railways decide to implement the decree. Compensation amount is over and above the ex-gratia amount.

Total amount of compensation paid by the Railways to the next of kin of deceased and injured individuals in incidents of attack on passengers during the period 2020-21 to 2025-26 (till Nov. 2025) is Rs. 52.23 Lakhs. The amount of compensation paid in a year need not necessarily relate to the accidents/casualties in that year alone. The amount paid in a year depends on the number of cases finalised by Railway Claims Tribunals (RCTs) or other Courts of Law in a particular year irrespective of the year(s) in which the accidents/untoward incidents they pertain to, have occurred.

During the last five years, an amount of Rs. 25 lakh each, totalling Rs. 50 lakh, has already been provided by the concerned Zonal Railways to the family/dependents of the deceased railway employees in Uttar Pradesh and Kerala and no claim is pending.

‘Meri Saheli’ initiative has been launched with an objective to provide enhanced safety and security to lady passengers travelling alone in long distance trains for their entire journey i.e. from the originating station to destination station. Dedicated teams of lady RPF personnel have been formed for its implementation. Presently, approximately 250 RPF teams are being deployed for this purpose covering approximately 500 trains on an average daily over the Indian Railways network. During the year 2023 & 2024, on an average 13,000 such passengers were covered under this initiative daily.

These teams brief the woman passengers travelling alone about the security measures to be adopted during the journey and the details of the channels available for seeking the help in distress. The RPF posts falling enroute are also informed well in advance about the movement of lady passengers travelling alone and are kept on high alert to respond to any situation without any loss of time. Feedback from the lady passengers are also taken to analyse the achievements & shortcomings of this initiative with an aim to improve it further.

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